

the progress reports to the appropriate Ministry at the Centre for scrutiny. These reports are also furnished to the Commissioner for Scheduled Castes and Scheduled Tribes and the (Regional) Assistant Commissioners working under him in different areas of the country and the Planning Commission. The Regional Assistant Commissioners remain in close touch with the State Governments concerned and submit separate reports to the Commissioner. Finally, the Commissioner who makes extensive tours all over the country also keeps a watch on the progress of the schemes.

FOREIGN AID FOR CONSTRUCTION OF TUNGABHADRA PROJECT

518. DR. R. P. DUBE: Will the Minister for FINANCE be pleased to state:

(a) the extent of foreign aid received so far for the construction of the Tungabhadra Project;

(b) whether the sale proceeds of the Australian wheat gift were given to the Madras and the Hyderabad Governments as a loan to be spent on this project; and

(c) whether the earth-moving machinery worth £(A) 1.6 million purchased from Australia for this project will be accounted for as a loan to the Madras and the Hyderabad Governments?

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH): (a) Construction equipment worth about Rs. 21 lakhs has been received from abroad up to 31st March 1954.

(b) Yes, Sir; to the Hyderabad Government only.

(c) Yes, Sir; to the Hyderabad Government only.

The cost of the earth-moving machinery, which the Australian Government have agreed up to date to make available for the Tungabhadra Project, would be about £(A) 900,000 only.

NUCLEAR ENERGY COMMISSION AT ANN ARBOR, U.S.A.

519. SHRI M. VALIULLA: Will the Minister for NATURAL RESOURCES

AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether it is a fact that India has been invited to participate in the Nuclear Energy Conference to be held at Ann Arbor, U.S.A., in June 1954; and

(b) if so, who are the persons who will represent India in that conference?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) Yes, Sir.

(b) A team of nine scientists led by Dr. S. S. Bhatnagar.

SHIFTING OF ARMED FORCES HEADQUARTERS TO SIMLA

520. SHRI M. VALIULLA: Will the Minister for DEFENCE be pleased to state:

(a) whether it is a fact that some of the establishments of the Armed Forces Headquarters are likely to be shifted to Simla;

(b) if so, what are the reasons therefor; and

(c) whether Government propose to construct buildings at Simla for accommodating these establishments there?

THE MINISTER FOR DEFENCE ORGANIZATION (SHRI MAHAVIR TAYGI): (a) Only Headquarters Western Command, which is a formation under Army Headquarters, are moving.

(b) Some of the reasons are—

(i) to relieve pressure on accommodation in Delhi;

(ii) to utilise good accommodation lying vacant at Simla; and

(iii) to avoid additional capital expenditure of about Rs. 1½ crores on construction of permanent accommodation for the Command Headquarters at Delhi cantonment.

(c) No residential or office accommodation is being constructed. For provision of essential services, a power